

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.4625
TO BE ANSWERED ON 15-12-2016

Toilet Facilities

4625. SHRI KIRTI VARDHANSINGH:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government has received any complaints regarding irregularities in distribution of financial assistance for construction of toilets;
- (b) if so, the details thereof, State/UT wise; and
- (c) the action taken by the Government thereon?

ANSWER
MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (c) The Government of India implements Swachh Bharat Mission (Gramin) [SBM-G], a Centrally Sponsored Scheme to facilitate States in accelerating rural sanitation coverage. Sanitation is a State subject and the implementation of the programme lies with the States. The role of Government of India is to provide technical and financial support. Complaints if any, received from various quarters, are immediately forwarded to the respective State Governments for appropriate corrective measure.